BIHAR JUDICIAL ACADEMY Gaighat, Patna-7



Notice Inviting Articles for Criminal Miscellany : Practice and Procedure Volume-III

In continuation to Notice Dated 29th December 2021 as displayed on the website of the Academy with respect to sending willingness/consent to submit article in the light of the aforesaid notice on the given topics for publication in 'Criminal Miscellany : Practice and Procedure', Volume-III, those Judicial Officers who have already sent their willingness to submit article in the light of the aforesaid Notice on the selected topic, are requested to submit the article on the selected topic within three weeks without compromising with the court work / official duty. While article, the guidelines/standard submitting the operating procedure regarding submitting article as given in the aforesaid Notice of the Academy, must be adhered to.